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## **Declaration of Assets and Liabilities**

So(E)

1. Mithilumeluner ACestif, son/daughter/wife of Rafe Gyennenc Sing aged 55 years, belonging to Bihay widom Parker Seeven

service and presently working as Section of Gicey

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	38040=1	שיסטוסוש	5000 W	10,000=W	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies				NiL	The second secon
(iii)	Bonds, Debentures and Shares in companies	Olic	NiL	NiL	NIL	100
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	5,2000	6480 241 6480 241	Lic Solbin		
(v)	Motor Vehicles (details of make, etc.)	10.	NIL	WiL	4252	
(vi)	Jewellery (give details of weight and value)	NIL	Silver-100	n trlame de 17 Annale 17 Milay	NIL	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

also have to be indicated]

- Extent (Total measurement) - Current market

 Location(s)
 Survey /door number(s)
 Extent (Total measurement)
 Current market

Others (such as

interest in property)

Houses / Apartments,

(IV)

(v)

etc.

value

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	THE CHAIN	1310ml - COLD	*	ŧ	
(0)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ML	भारत्व दिवी अस्तीश्रेश			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	יויארין (אורין)	अन्याम्बर्धित १५८			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

NIL

Mir Wir Wir

MIV

NIL

[Note: Please give separate details for each item)

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Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	5-13-1	(0,000054
	(ii) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	×

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		Miller	All raiso
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	MIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2029. 2025 PAN-NO-AUD PA 8215-13-74698.00	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	*	X
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NI'L
	(iv) Property Tax		

## C. Personal Detail

GPF/CPF/PRAN I	No. :-	P. T. S. B.L.A. 1258
Gender	:-	M (M/F)
Date of Birth	:-:	0 5 0 1 1 9 6 9 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	: 	Bhagellow
I hereby knowledge and	declare	that the above details are true to the best of my

Place: Perfana
Date: 11/2/25

Signature Miles Outy 9

Name of Employee: Milliush Runer Alatyle

Designation: Section - Othicer

Department: Bilaca - Wiclam - Saloha.